

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.131/2020**

**Date of Decision: 5<sup>th</sup> February, 2020**

**CORAM: R. VIJAYKUMAR, MEMBER (A)**  
**RAVINDER KAUR, MEMBER (J)**

Age 68 years, S/o Late Baliram Kalu Patil,  
 Retired Govt. Servant (Group D)  
 Dhule Head Post Office, Dhule 424 001.  
 Residing at: Saibaba Nagar, Nakane Road,  
 Deopur, Dhule – 424 002.  
 Mob.: 9763488109.

*... Applicant*

*(By Advocate Shri R.B. Kadam)*

**VERSUS**

1. The Union of India, Through Secretary,  
 Department of Posts,  
 Ministry of Communications & IT,  
 Sansad Marg, New Delhi – 110 001.
2. The Chief Postmaster General,  
 Maharashtra Circle, Mumbai GPO Bldg,  
 Mumbai – 400 001.
3. The Postmaster General,  
 Aurangabad Region, Pin – 431 002.
4. The Sr. Superintendent of Post Offices,  
 Dhule Division,  
 Dhule – 424 001.

*... Respondents*

**ORDER (ORAL)**

**PER: R. VIJAYKUMAR, MEMBER (A)**

Nobody appeared for the applicant despite second call.

2. In the circumstances, this OA is dismissed in default for non-prosecution. MA No.136/2020 stands closed. No order as to costs.

**(Ravinder Kaur)**  
**Member (J)**

**(R. Vijaykumar)**  
**Member (A)**